



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
CALCUTTA BENCH.

MA. 350/00512/2016

(CA. 350/01576/2016)

DETAILS OF THE APPLICATION:

Ashis Ranjan Das, son of late Nagendra Nath Das, aged about 54 years, working as Senior Section Engineer, (Electrical) under Dy. CEE/Workshop/Kharagpur, residing at Rajagram Kharida (Kali Nayak Home) Word no. 8, P.O. Kharagpur, District Paschim Midnapur 721301

.....*APPLICANT*

-VERSUS-

PARTICULAR OF THE RESPONDENTS:

1. Union of India through the General Manager, South Eastern Railway, Garden Reach, Kolkata-700 043.
2. Workshop Personnel Officer, South Eastern Railway, Kharagpur. 721301
3. G. C. Mahish, Senior Section Engineer / AC/ 55, Workshop Kharagpur, 721301

.....*RESPONDENT*

W.L.

No. M.A. 350/00512/2016
O.A. 350/01576/2016

Date of order: 9.6.2017

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. A.K. Banerjee, Counsel

O R D E R (Oral)

A.K. Patnaik, Judicial Member:

Heard Mr. A. Chakraborty, Ld. Counsel appearing for the applicant and Mr. A.K. Banerjee, Ld. Counsel appearing for the official respondents.

2. Mr. Chakraborty submitted that though the applicant has ventilated his grievance way back on 15.4.2014 addressed to the Workshop Personnel Officer, Kharagpur Workshop, South Eastern Railway i.e. respondent No. 2, but till date he has not received any reply. After waiting for a long time, the applicant has filed an application under RTI and though he has received one reply but that cannot be challenged in view of the provisions under Central Administrative Tribunal Act and Rules framed there under.

3. Therefore, in our considered view, this O.A. can be disposed of by directing the respondent No. 2 to communicate copy of the reply within a period of two weeks from today.

4. Accordingly, both the O.A. and M.A. stands disposed of.

(Jaya Das Gupta)
Administrative Member

(A.K. Patnaik)
Judicial Member